

(b) the number of youth clubs in the Union Territory which have approached Union Government for assistance under 'Assistance to Youth Clubs' Scheme;

(c) the number of clubs granted Central assistance;

(d) the number of clubs proposed to be granted such assistance; and

(e) the total amount granted under the scheme ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA) : (a) to (e). The Department of Youth Affairs and Sports implements a scheme for giving assistance to youth clubs. Under the scheme youth clubs registered under the Societies Registration Act 1860 are eligible for being considered for assistance. Youth Clubs are expected to route their applications through District Magistrates/State Governments/Nehru Yuva Kendras While the number of youth clubs in Goa, Daman and Diu is not known, during the financial year 1986-87, no applications under the scheme were received from youth clubs located in the Union Territory of Goa, Daman and Diu.

**Acquisition of land in Halrad town
in Surrender Nagar**

7751. SHRI DIGVIJAY SINH : Will the Minister of RAILWAYS be pleased to refer to the reply given to the Unstarred Question No. 4259 of 26 March, 1987 regarding acquisition of land in Halrad town in Surrender Nagar and state :

(a) how much land was acquired in January, 1971 and who was the owner of this land; and

(b) how much compensation has been paid for this land ?

THE MINISTER OF STATE OF THE
MINISTRY OF RAILWAYS (SHRI

MADHAVRAO SCINDIA) : (a) 8 Acres 29 Gunthas and 4 Paisas belonging to Panchayat at Halvad and State Government.

(b) Rs. 1,52,277/50 Paise.

**Uniform facilities to students seeking
admission to IITs**

7752. SHRI KAMAL CHAUDHRY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether in the matter of admission to the Indian Institutes of Technology, students from big cities have an edge over students from rural areas and small towns as the former have special coaching and other facilities; and

(b) if so, the steps Government propose to take to provide uniform facilities all over the country so that all students find themselves at par in entrance examination to the IITs ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) and (b) The Joint Entrance Examination for admission to IITs provides an equal opportunity for all Indian students to compete irrespective of their place of living in the country. The performance of students from big cities is found to be better. The newly started Navodaya Vidyalayas will help provide quality education to talented rural students.

**Release of Cauvery water by
Karnataka for Tamil Nadu**

7754 SHRI R. ANNANAMBI : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Government are aware of the grave situation caused to the Cauvery Delta farmers in Tamil Nadu due to acute water shortage and thereby affecting the Samba Rice crop yield; and

(b) whether Government propose to take urgent steps to persuade the Karnataka